

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT APPLICATION NO.168 OF 2005  
IN  
ORIGINAL APPLICATION NO.1300 OF 2000  
**ALLAHABAD, THIS THE 11th DAY OF JULY, 2006**

HON'BLE MR. A. K. SINGH, MEMBER-A  
HON'BLE MR. M. KANTHAIAH, MEMBER-J  
Hari Nath Yadav,  
Son of Sri Hasanu Yadav,  
Resident of Village Nagaripur,  
P.O. Bandi Kala,  
District-Mau.

..... . Applicant

(By Advocate Shri Sajnu Ram)

Versus

1. R. M. Das,  
General Manager,  
North Eastern Railway,  
Gorakhpur.
2. Naveen Kumar,  
Divisional Railway Manager,  
North Eastern Railway,  
Varnasi.
3. Kanchan Ram,  
Station Superintendent,  
North Eastern Railway,  
Azamgarh.

..... . Respondents.

(By Advocate Shri Anil Kumar)

ORDER

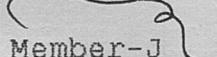
HON'BLE MR. A. K. SINGH, MEMBER-A

Heard Shri Sajnu Ram, counsel for the applicant  
and Shri Anil Kumar, counsel for the respondents.

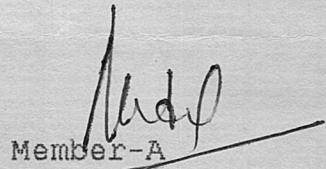
*Abd*

2. Learned counsel for the respondents submits that the Hon'ble High Court has stayed the Tribunal's order dated 21.03.2005 passed in O.A. No.1300/00. The copy of the aforesaid order is annexed as Annexure-1 to the counter affidavit. Since the order, in question of this Tribunal has already been stayed by the Hon'ble High Court, no case for contempt survives at this point of time.

3. The contempt petition is, therefore, dismissed. Notices issued are discharged. Applicants are, however, at liberty to revive the Contempt petition, if the stay in question, granted by the Hon'ble High Court is vacated on a later date.

  
Member-J

/ns/

  
Member-A